

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 997 OF 2018 IN  
DFR NO. 1707 OF 2018**

**Dated: 6<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Indian Railways**

**...Appellant(s)**

**Vs.**

**Tata Power Company Limited (Distribution)  
& Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Shubham Arya

Counsel for the Respondent(s) : -

**ORDER**

**IA NO. 997 OF 2018  
(Appln. for condonation of delay in filing)**

Issue notice to the Respondents returnable on 28.08.2018. Dasti, in addition, is permitted.

List the matter on **28.08.2018**.

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*